

Pollution by Hindustan Aluminium and High Tech Carbon Industries, Renukoot

6133. SHRI RAM NIHOR RAI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) Whether pollution is being created by the Hindustan Aluminium Company (HINDALCO) and High Tech Carbon Industries, Renukoot in Sonbhadra district of Uttar Pradesh;

(b) if so, whether the Government propose to take any action in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) & (c). The Uttar Pradesh Pollution Control Board has given directives to these industries to install adequate pollution control devices in order to meet the prescribed standards by December 31, 1991.

(d) Does not arise.

Request of Government Officers From Kashmir Valley for Accomodation in Delhi

6134. SHRI C. K. KUPPUSWAMY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some Central Government Officers in Kashmir Valley have been adjusted in their respective Central Government Offices in Delhi due to militants threat in the Valley;

(b) if so, whether such officers have

requested for accommodation in Delhi on compassionate grounds on priority basis; and

(c) the action taken or proposed to be taken by the Government on such requests?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). Yes, Sir.

(c) Each requests decided on merits.

HUDCO Assistance to Orissa

6135. SHRIGOPINATH GAJAPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Housing Urban Development Corporation (HUDCO) has been providing fund to the State Governments for promoting rural housing;

(b) if so, the amount sanctioned by HUDCO to the State of Orissa in 1990-91 and also during the current year for rural housing; and

(c) the terms and conditions laid down for providing loan to the rural people to construct houses?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) HUDCO is providing loans to the eligible borrowing agencies nominated by the State Government for the provision of houses in rural areas.

(b) HUDCO has sanctioned loan amounting to Rs. 5.45 crores during 1990-91 for rural housing schemes in Orissa. So far, no loans for rural housing have been sanctioned during the current financial year though a tentative allocation of Rs. 4.23